

RAJASTHAN HIGH COURT, JODHPUR

No. P.I./05/2013

Date :- 10.04.13

CIRCULAR

It has been observed that the Judicial Officers extend the period of leave/seek leave on alleged sickness after leaving the headquarter for availing gazetted holiday with or without prefixing or suffixing casual leave. The copy of medical certificate is not invariably transmitted while intimating their intention to avail leave/further leave which is flagrant violation of instructions issued vide P.I./03/98 dated 06.02.1998 issued in continuation of previous circulars on the subject. Such a situation has been viewed seriously.

Therefore, while reiterating instructions issued so far vide P.I./03/98 dated 06.02.1998, it is again enjoined upon all the Judicial Officers to apply for Privilege Leave, Half Pay Leave, etc. six weeks before the date from which leave is required. Further, while sending intimation to avail Commuted Leave the officer concerned shall essentially transmit copy of sickness certificate as well, which shall simultaneously be faxed by concerned District & Sessions Judge to this High Court immediately. While submitting formal application, will also send copy of prescription slip besides requisite sickness, fitness certificate.

The District Judge concerned will ensure that the application for grant of Privilege Leave, Half Pay Leave, etc. is not only timely forwarded but it is dropped in post box also at least three weeks in advance. Wherever it is impracticable, the entire papers will immediately be faxed to this office. Deviation will be permissive only in emergent situation, to be narrated clearly by the concerned.

All the Judicial Officers are directed to comply above instructions strictly failing which serious view shall be taken.

BY ORDER

10/4/13
REGISTRAR GENERAL

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No. Estt.B2(iv)/2/2013/

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Date :- 10.04.13

Copy forwarded to the following for information and necessary action :-

1. The Registrar General, RHC, Jodhpur
2. The Registrar (Vigilance) / (Admn.) / (Rules) / (Class.) / (Exam.), RHC, Jodhpur.
3. The Registrar (Admn.), RHCB, Jaipur with the request to distribute the copy of this circular to all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
4. Registrar-cum-Principal Private Secretary to Hon'ble Chief Justice, RHC, Jodhpur.
5. The Deputy Registrar (Judicial) / (Exam.), RHC, Jodhpur.
6. P.S. To Hon'ble. the Administrative Judge, RHC, Jodhpur/Jaipur.
7. The Director, Rajasthan State Judicial Academy, Jodhpur.
8. All the District & Sessions Judge with the request to circulate the copy of this Circular to all Judicial Officers as well as Judge / Special Judges posted in their respective Judgeship.
9. Presiding Officers, All Tribunals.
10. A.O.J. Classification Section [Website], RHC, Jodhpur / Bench Jaipur.



REGISTRAR GENERAL